

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 15395 of 2015

Secretary, High Court Legal Services Committee *Petitioner*

Mr. Prafulla Kumar Rath
Amicus Curiae

-versus-

Chief Secretary to Government of Odisha and others *Opposite Parties*

Mr. D.R. Mohapatra, Senior Standing Counsel
For School & Mass Education Department

**CORAM:
THE CHIEF JUSTICE
JUSTICE M.S. RAMAN**

**ORDER
15.11.2022**

Order No.

26. 1. Mr. Prafulla Kumar Rath, learned Amicus Curiae states that he will visit a sampling of Schools and submit a report to this Court on the present condition before the next date with an advance copy to learned counsel for the State.
2. Mr. D.R. Mohapatra, learned Senior Standing Counsel appearing for the School and Mass Education Department states that the affidavit in terms of the order dated 8th September, 2022 will be filed positively one week prior to the next date with an advance copy to the learned Amicus Curiae.
3. List on 17th January, 2023.

(Dr. S. Muralidhar)
Chief Justice

(M.S. Raman)
Judge